

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
SARNAMOY PLASTIC SACK MANUFACTURING PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	SARNAMOY PLASTIC SACK MANUFACTURING PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	23.01.2013
3.	Authority under which corporate debtor is incorporated / registered	REGISTRAR OF COMPANIES KOLKATA
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900WB2013PTC190025
5.	Address of the registered office and principal office (if any) of corporate debtor	Factory Para, Chiriamore Kaikhali, Kolkata, West Bengal-700136, India
6.	Date of closure of Insolvency Resolution Process	28.06.2021
7.	Liquidation commencement date of corporate debtor	28.06.2021 (Order for liquidation pronounced)
8.	Name and registration number of the insolvency professional acting as liquidator	MR SANJEEV JHUNJHUNWALA REG. NO: IBBI/IPA-001/IP-P00325/2017-18/10595
9.	Address and e-mail of the liquidator, as registered with the Board	sanjeevjhunjunwala@gmail.com 9, Weston Street, Siddha Weston, Room No. 134, 1st Floor, Kolkata-700013
10.	Address and e-mail to be used for correspondence with the liquidator	liquidation.sarnamoy@gmail.com 9, Weston Street, Siddha Weston, Room No. 134, 1st Floor, Kolkata-700013
11.	Last date for submission of claims	27.07.2021

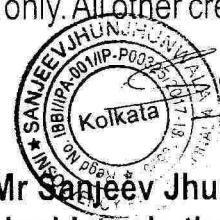
Notice is hereby given that the National Company Law Tribunal (Kolkata Bench) has ordered the commencement of liquidation of the **SARNAMOY PLASTIC SACK MANUFACTURING PRIVATE LIMITED** on **28.06.2021** under section 33 of the Code.

The stakeholders of **SARNAMOY PLASTIC SACK MANUFACTURING PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **27.07.2021**, to the liquidator at the address mentioned against item No. 10.

The prescribed forms in which the claims are to be submitted may be downloaded from IBBI website - **<https://ibbi.gov.in/home/downloads>**

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Sd/-

Mr Sanjeev Jhunjunwala
Liquidator in the matter of

Date : 30/06/2021

Place : Kolkata

SARNAMOY PLASTIC SACK MANUFACTURING PRIVATE LIMITED